

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 117
Appeal No.- 204/252/ND/2019

IN THE MATTER OF:

Mrs.Kuldeep Kaur, Member & Ex.-director Indtech India Pvt. Ltd. Vs	...	Appellant
ROC	...	Respondent

Order under Section 252.

Order delivered on 09.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant	: Mr.RavinderMehandru
For the ROC	: Ms.Sweety Kumar
For the IT Dept.	: Mr.Deepak Anand, Adv. Mr.VipulAgrawal, Adv.

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)